

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

STARRED QUESTION NO:375  
ANSWERED ON:29.07.2009  
ALLEGED CORRUPTION IN CIL  
Kumar Shri Kaushalendra;Pandey Shri Ravindra Kumar

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government has received any complaints of alleged corruption prevailing in Coal India Ltd. (CIL);
- (b) if so, the details thereof including the number of complaints received during the last three years and the current year, subsidiary-wise and year wise;
- (c) whether the Government has conducted any investigation into these complaints;
- (d) if so, the outcome thereof, subsidiary-wise;
- (e) the details of the officers against whom charges were registered by the investigating agencies and those punished or exonerated as a result thereof, subsidiary-wise; and
- (f) the effective measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE(IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

- (a) to (f): A statement is laid on the Table of the House.